

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.391/2012
IN
CP No.80 (ND)/2012
RT No.64/Chd/Pb/2016**

Prince Sagar Jasuja & Anr.Petitioners

Versus

M/s Shakti Spinner Ltd. & OrsRespondents

Present: Mr. Vaibhav Sahni, Advocate for petitioners.
Mr. Aalok Jagga, Advocate for respondents.

In order to settle the dispute, learned counsel for parties seek time to propose some agreeable Valuer to be appointed in order to value the properties for which there is a dispute between them

List the matter on 14.09.2017 for having instructions.



(Justice R.P.Nagrath)
Member (Judicial)

 August 28, 2017
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